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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another  
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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① For TK Bhaskar  
Swetha Vasudevan

counsel for  
the petitioners  
1 & 2



② For HARI SHANKAR  
MAHES.  
Sandeep  
T.V.P. Sai Vihari

Counsel for  
Respondent

T.V.P. Sai Vihari

**ORDER**

Ms Swetha Vasudevan, counsel for the petitioners present. Shri T V P Sai Vihari, counsel for respondents present. Both the parties submitted that the settlement talks are in progress and prayed time to file the outcome of the same. Time extended at their request. Put up on **15.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)